COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 08 OF 2018 & IA NO. 793 OF 2018

Dated: 22nd May, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

The Tata Power Company Limited Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Abiha Zaidi

Mr. Vinay Gupta

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Aanchal Arora for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>04.09.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I. J. Kapoor) Technical Member

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